## **Inland Transit**

It is hereby understood and agreed, subject otherwise to the terms, conditions and exclusions of the Policy and endorsed hereon, that the insurance by this Policy extends to cover Plants & Machinery and spares hereby insured but excluding stock, finished goods and raw materials, whilst in transit within the territorial limits of India subject to

- Damage caused as a result of 'All Risks' as covered under the policy and forming part of the property insured, unless otherwise specified in the schedule,
- Provided that the insured property is suitably packed and/ or prepared for transit which shall also be deemed to include stowage
- Per transit limit as mentioned in the Schedule
- Provided that it is not indemnifiable under a more specific policy
- Deductible As mentioned in the schedule

Any consequential loss arising out of loss covered under this clause is excluded

The indemnity provided herein shall be subject to the overall limit of indemnity as specified in The Schedule.